

Sixteenth Loksabha

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Title: Laid a statement regarding the status of implementation of the recommendations contained in the 46 th Report of the Standing Committee on Information Technology.

THE MINISTER OF LAW AND JUSTICE AND MINISTER OF ELECTRONICS AND INFORMATION TECHNOLOGY (SHRI RAVI SHANKAR PRASAD): I beg to lay a statement regarding the status of implementation of the recommendations contained in the 46th Report of the Standing Committee on Information Technology on Demands for Grants (2018-19) pertaining to the Ministry of Electronics & Information Technology.

... (*Interruptions*)